## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-524(PB)/2017

IN THE MATTER OF:

Rani Sati Hardware

Vs.

Amrapali Leisure Valley Pvt. Ltd.

Applicant/petitioner

Respondent

Order under Section 9

Order delivered on 01.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

Sh. S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/petitioner: Mr. Anurag Sharma & Ms. Gunjan Mittal, dvs.

For the Respondent:

Mr. Alok Kumar Aggarwal & Ms. Rati Tandon,

Advocate

**ORDER** 

For order, see (IB)-522(PB)/2017

01.02.2018 V.Sethi